

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-552**  
ANSWERED ON- 24/07/2025

**INDIA'S POSITION IN UN ON GAZA**

552. SHRI RITABRATA BANERJEE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that India has abstained from voting in United Nations on the motion for the protection of the civilians and upholding legal and humanitarian obligations in Gaza; and

(b) if so, the details thereof and the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a) to (b) India's policy towards Palestine has been long standing. India has always supported a negotiated two State solution, which would see the establishment of a sovereign, independent and viable State of Palestine within secure and recognized borders, living side by side in peace with Israel.

India has also strongly condemned the terror attacks on Israel on 7 October 2023 and the loss of civilian lives in the ongoing Israel- Hamas conflict. India remains concerned at the security situation and has called for a ceasefire, release of all hostages and peaceful resolution of the conflict through dialogue and diplomacy. India has emphasized the need for safe, timely and sustained delivery of humanitarian assistance to the people of Palestine. India has also reiterated that bringing Israel and Palestine closer contributes to creating conditions for early resumption of direct peace negotiations.

In line with the above stated policy and position, India abstained in the vote on the recent resolution in the UNGA Emergency Special Session on 12 June, 2025.

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